

Pakistan and lay on the Table of the House the text of the response made by Pakistan to such offers?

**THE PRIME MINISTER AND MINISTER OF EXTERNAL AFFAIRS (SHRIMATI INDIRA GANDHI)** : A statement is placed on the Table of the House [See Appendix LXVI, Annexure No 17]

**SEPARATE SECTION FOR INDUSTRIAL CO-OPERATIVE SOCIETIES IN HEADQUARTERS OF D G OF ORDNANCE FACTORIES**

**218 SHRI G GOPINATHAN NAIR** : Will the Minister of DEFENCE be pleased to state :

(a) whether there is a separate Section at the Headquarters of the Director General of Ordnance Factories for Industrial Co-operative Societies ; and

(b) if so, the composition of the Section, the nature of work done by this Section and the qualifications prescribed for posts in this Section ?

**THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L N MISHRA)** : (a) Yes, Sir. A Section is functioning in the Headquarters of the Directorate General, Ordnance Factories to look after all types of Co-operatives including Industrial Co-operative Societies in Ordnance Factories.

(b) The information is being collected.

**INDUSTRIAL COOPERATIVE SOCIETIES ORGANISED IN ORDNANCE AND CLOTHING FACTORIES**

**219. SHRI G. GOPINATHAN NAIR** : Will the Minister of DEFENCE be pleased to state :

(a) whether Industrial Cooperative Societies have been organised in ordnance and clothing factories.

(b) if so, the purpose for which these societies have been set up;

(c) the number of societies registered so far and of those which have started production;

(d) whether any factory has been left out without an Industrial Cooperative Society and if so, the reasons therefor;

(e) the number of persons who have got regular employment so far, the total value of the material produced and the total amount of wages paid during the last twelve months by each society which has taken to production, and

(f) the number of societies which have been wound up and reasons therefor?

**THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L N MISHRA)** (a) to (f) The required information is being collected and will be placed on the Table of the House when compiled.

**BROADCAST OF NEWS SERVICES IN SINDHI**

**220 SHRI JAIRAMDAS DAULATRAM** : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the places from where the daily news service is broadcast or relayed in Sindhi language and the number of times and period of time for which it is broadcast or relayed;

(b) whether requests have been received by All India Radio for the same frequency and period of time for the Sindhi broadcasts or relays as in the case of other languages.

(c) the places, frequency and period of time for which news are broadcast or relayed daily in the case of other languages, and

(d) whether the question of increase in the service of news in Sindhi in regard to places, frequency and period of time is under consideration and what exactly are the difficulties in making such increase?

**THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K K SHAH)** : (a) Two news bulletins of ten minutes duration each are broadcast in Sindhi from Delhi at 0915 and 1745 hrs. They are relayed by Bombay, Bhuj, Jaipur, Ajmer and Bikaner. The evening bulletin (at 1745 hrs.) is relayed by Ahmedabad, Baroda and Udaipur also.

(b) Occasionally, requests are received for increased coverage

(c) A statement is laid on the Table of the House showing the particulars of